

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 355/9/HDB/2020
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	Johnson Lifts Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Operational Creditor appeared.


Learned Counsel for Corporate Debtor appeared.

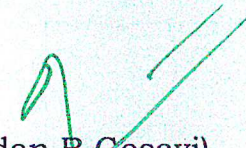
Both of them submitted that matter is settled and joint memo is filed.

Learned Counsel for Operational Creditor seeks liberty to withdraw the matter.

Joint memo is taken on record. Permission is granted.

Matter stands withdrawn and disposed of.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)